

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2681  
ANSWERED ON:11.12.2006  
UNSEASONAL VEGETABLES  
Pateriya Smt. Neeta

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) Whether unseasonal vegetables are injurious to health as they contain more than 10 PPM pesticides; and
- (b) If so, the measures being taken to check it ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE(SHRI KANTILAL BHURIA)

- (a) : There is no reliable evidence to suggest that unseasonal vegetables contain more than the permissible level of pesticides.
- (b) : The Registration Committee constituted under Section 5 of the Insecticides Act, 1968 registers pesticides only after satisfying itself regarding their efficacy and safety. Toxicity and residue data generated under supervised trials is analysed and used to fix Maximum Residue Limits (MRLs) by the Ministry of Health & Family Welfare under the Prevention of Food Adulteration Act, 1954 and Rules framed thereunder. Pesticides used as per label claims approved under the Insecticides Act do not leave residues above the maximum tolerance limits.